THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH): (a) to (c). A statement is laid on the Table of the Subha. [Placed in Library see No LT 570 1971]

Visit of Central Team to U. P. and other States to Assess Damage to Food Crops due to Recent Rains

3612. SHRI RAMSHEKHAR PRASAD SINGH: SHRI P. GANGADEB:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Union Government has decided to send a Central team in Uttar Pradesh to assess the damage caused to the food grains due to recent rains; and
- (b) if so, whether the same team will be asked to go to other States where the rains have also damaged food crops?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUI TURE (SHRI ANNASAHEB P. SHINDE): (a) Yes. It has been decided to depute a Central Team, of Officers to U. P. to assess the situation created by the rains in April-May 1971 and the requirement of funds for relief measures. The team is expected to visit the State shortly.

(b) The Central Teams are deputed to only those States which have reported damage due to natural calamities and have asked for Central assistance. The teams assess the situation and the requirement of funds for relief purposes. There have been no request for financial assistance in this connection from any other State except Bihar. A Central Team has already visited Bihar in the end of May, 1971.

Distribution of Steel to P. W. D., Manipur

3613. SHRI N. TOMBI SINGH: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether the attention of Government has been drawn to the in-convenience suffered by the Manipur Public Works Department due to failure to receive steel and heavy engineering materials in time:
- (b) whether there are outstanding orders awniting disposal from the Manipur Public Works Department; and
- (c) if so, the steps being taken to remove the difficulties on a permanent basis and the time by which the distribution will be made?

TUE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMARA-MANGALAM): (a). to (c), The information is being collected and will be laid on the Table of the house.

Labour Contract Cooperative Societies

3614. SHRI N. TOMPI SINGH: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of Labour Contract Co-operative Societies registered under the Co-operative Department;
- (b) the number of them functioning and the number of those defunct;
- (c) the works undertaken by such societies under the Manipur Public Works Department;
- (d) whether the attention of the Manipur Government has been drawn to the